

NOTICE

It is hereby notified for information of the advocates, litigants and parties appearing in person that on **16-04-2018** :

I

The Division Bench presided over by the **Hon'ble Shri Justice N. M. Jamdar** will not be available for judicial work.

II

The urgent mentioning and placing of the matters pertaining to the Division Bench is allowed before the re-constituted Bench comprising of the **Hon'ble Shri Justice C. V. Bhadang** and the **Hon'ble Kum. Justice Nutan D. Sardesai**, at **2.30 p.m.**

By order

Sd/-

Panaji-Goa
Date: 13th April, 2018

(Kiran A. Bagi)
Registrar (Judicial)